

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1515**  
ANSWERED ON-12/03/2025

**DISABILITY CENSUS**

1515. SHRI DEREK O' BRIEN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has the details of the percentage of the population of the country that is considered disabled;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has any plans for conducting a nationwide Disability Census;
- (d) if so, the details thereof;
- (e) whether Government runs any pension scheme for disabled persons in the country; and
- (f) if so, the details thereof including the amount of pension provided and the eligibility criteria?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) and (b) The Department relies on the data of Census 2011 to estimate the population of person with disabilities in the Country. As per the Census Data 2011, the PwD population in India is 2.68 crore, which is about 2.21% of the population of the country.

(c) and (d) The forthcoming census has not been declared yet. The Department has provided disability specific questionnaire to the Office of Registrar General of India for including it in the next census.

(e) and (f) The Indira Gandhi National Disability Pension Scheme was launched in February 2009 with the criteria of 80% as disability level. At present, a total of 8.8 lakh beneficiaries are covered under IGDPS across the country. Financial assistance of ₹300/-per month to persons aged 18-79 years with severe or multiple disabilities and ₹ 500/- per month to persons of 80 years and above is given under IGDPS. Funds under this Scheme is sanctioned to State/UT up to the number of digitized beneficiaries or the State/UT cap, whichever is lower.

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